OA No. 373/2014

Date of decision: 24.01.2020

Coram: Dr. Bhagwan Sahai, Member (A)
Ravinder Kaur, Member (J).

B.B. Mohanty, C/M, P.No. 92744-E, WOT(Mumbai), 7th Floor, Service Block, Mazgaon Dock Ltd., Mumbai- 10, Residing at F-10/105, Kings Ville, Green City, Ambarnath(E), Thane- 421 501.

.. Applicant.

(By Advocate Shri Kartikeye Bahadure, proxy counsel for Shri L C Kranti).

Versus

- Additional General Manager (P&A), Naval Dockyard, Mumbai- 23.
- The Admiral Superintendent, Naval Dockyard, Shahid Bhagat Singh Rd, Mumbai- 23.
- 3. The Warship Production Superintendent, Warship Overseeing Team,
 VII th Floor, Service Block,
 Mazgaon Dock Limited,
 Dockyard Road, Mumbai- 10.
- 4. Flag Officer-Commanding-in-Chief, Headquarters Western Naval Command, Tiger Gate, Mumbai- 400 023.
- 5. The Chief of Personnel, Integrated Headquarters of MoD(Navy), Sena Bhavan, New Delhi- 110 011.

.. Respondents.

(By Advocate Shri M N Mulla, proxy counsel for Shri A M Sethna).

Order (Oral) Per : Ravinder Kaur, Member (J).

We have heard the learned counsels for the applicant and the respondents. As recorded in order dt. 26.08.2019, the applicant's counsel submitted not to press the reliefs at para 8(a) & 8(b) of OA as they had become infructuous.

- 2. The learned counsel for the respondents points out today that the disciplinary proceedings against the applicant have already been concluded with penalty order dt. 19.09.2018, which has been challenged by the applicant in appeal.
- 3. Learned counsel for the applicant submits that the appeal has also been decided against the order of the Disciplinary Authority and he has received a copy of that order on 20.01.2020.
- 4. In these circumstances, the learned counsel for the applicant seeks permission to withdraw the present OA with liberty to file a fresh OA, to challenge the orders of the Disciplinary Authority and the Appellate Authority.

- 5. The respondents' counsel has no objection.
- 6. In the facts and circumstances, the OA is dismissed as withdrawn with liberty to file a fresh within a period of three weeks from today.
- 7. The OA stands disposed of as withdrawn.

(Ravinder Kaur) Member (J) (Dr. Bhagwan Sahai) Member (A)

Ram.

28/0/20

